

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**  
**COMPANY APPEAL (AT) NO.365 OF 2019**

In the matter of:

Jayshree Damani & Anr

Appellant

Vs

Atlas Copco (India) Ltd

Respondent

Mr. Abhinav Vashisht, Sr Advocate, Mr Mahesh Agarwal, Mr Divyang Chandiramani, Mr. M. Bajpai, Advocates for appellant.

Mr. A.S. Cahdiok, Sr. Advocate, Mr. Hemant Sethi, Ms Shewta, Ms Neelam Deol, and Mr. Gaurav Sethi, Advocates for the Respondent.

With

**COMPANY APPEAL (AT) NO.366 OF 2019**

In the matter of:

Janak Mathuradas

Appellant

Vs

Atlas Copco (India) Ltd

Respondent

Mr. Abhijit Sinha, Mr Mahesh Agarwal, Mr Divyang Chandiramani, Mr. Mr Mantul Bajpai, Mr Saikat Sarkar, Advocates for appellant.

Mr. K. Datta, Mr. Hemant Sethi, Mr. Rahul Gupta and Mr. Gaurav Sethi, Advocates for the Respondent.

**ORDER**

**30.01.2020-** Heard learned counsel for appellants in both the appeals at length. Their arguments are concluded. For hearing the arguments of learned counsel for the Respondents, list the appeal on **6.2.2020**.

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr.Ashok Kumar Mishra)**  
**Member (Technical)**

**Bm/kam**